into between depositors and depositee companies, there is no proposal with fine Government to make a general probe into deposits obtained by non-banking nonfinancial companies from the public. It is open to the depositors, who fall in the category of unsecured creditors, to seek appropriate remedy in a court of law including action by way of winding up of the Company.

Written Answers

Broadcast of Sanskrit programmes

1238. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what are the names of stations broadcasting Sanskrit programmes; and
- (b) what is the total number of hours for broadcasting programmes i» Sanskrit at each station?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) A large number of AIR Stations relay Sanskrit News Bulletins and broadcast Sanskrit lessons to acquaint interested listeners with Sanskrit language. The names •C such AIR stations are given in Annexure 'A' and *B'. In addition to this, some stations are also broadcasting literary|composite programmes in Sanskrit. The names of such stations are being collected and will be laid «*n* the Table of the House.

(b) The information is being collected and will be laid on the Table of the House.

Annexure A

AIR Stations relaying Sanskrit News Bulletins from Delhi

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- Sitsa - Till to la little u

- *1. Allahabad
- 2. Ambikapur
 - 3. Agartala
 - 4. Allepey
- *5. Ahmedabad

- *6. Bhopal
- 7. Bhagalpur
- *8. Bangalore
- 9. Baroda
- *10. Bombay
- *11. Bhuj
- *12. Calcutta
- 13. Cuddapah
- 14. Chattarpur
- *15. Cuttack
- 16. Calicut
- 17. Darbhanga
- *18. Delhi
- *19. Dharwad
- Gwalior
- *21. Gauhati
- 22. Gorakhpur
- 23. Gulbarga
- *24. Hyderabad
- *25. Indore
- 26. Imphal
- 27. Jagdalpur
- *28. Jaipur
- 29. Jabalpur
- 30. Jodhpur
- *31. Jullundur
- *32. Jammu
- 33. Kurseong
- *34. Lucknow
- *35. Madras
- 36. Mysore
- 37. Mangalore
- 38. Najibabad
- *39. Nagpur
- *40. Patna
- *41. Pune
- 42. Raipur
- 43. Rampur
- 44. Rewa
- *45. Rajkot
- 46. Ratnagiri
- *47. Simla

Relays two Bulletins.

87	Writter	n Answers	[RAJYA
49. San	nbalpur		
•49. Shi	llong		. 1
5 0. San	gli		1
*51. Sri	nagar	· .	
52. Trie	chur		1
•53. Tri	vandruz	n	Ţ
54. Uda	aipur		
•55. Vij	aywada		•
56. Vis	hakhap	atnam .	
57. Ajı			•
Annexure B			
AIR S	tations	Broadcasting Lessons	Sanskrit
1. Al]	ahabad		
2. Ah	medaba	d	
3. Ba	ngalore		
4. Bh	adraw a t	ti	
5. Ba	roda		
6. Bo	mbay		
7. Bh	uj		
8. Ca	lcutta		į ,
9. Cu	ddapah		
10. Cu	ttuck		
11. Ca	licut	•	1
12. Di	brugarh	ı	
13. Di	arwad		
14. Ga	uhati		
15. Go	rakhpu	г	,
16 Gt	ılbarga.		
17. H ₃	yderaba	đ	
18. In	dore		
19 . L u	icknow	•	
20. M	ysore		, , ,
21. Na	agpur		اد
2 2. Pt	ıne		:
23. R:	ajkot		1
24. Ra	etnagiri		
2 5. Sa	ngli		· -
26. Tr	ichur		!
27 . Tr	ivandr	ım	1 9
28. V	eranasi		

29 Vijaywada 30. Vishakhapatzen Number of petrol pumps and cooking gas agencies in the country

1239. SHRI SYED SHAHABUDDIN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the number of petrol pumps and cooking gas agencies in the coiintry; States | Union Territory-wise and their average off-take in terms of litres of petrol and diesel and of gas cylinders;
- (b) the number of petrol pumps and cooking gas agencies allotted to members belonging to minority community, scheduled castes, scheduled tribes, exservicemen or their families; and
- (c) the policy of Government in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The number of petrol | diesel pumps and cooking gas agencies in the country is given in the statement enclosed. Average off-take of these pumps agencies which are scattered all over the country, is not being maintained by Government. Moreover, collection|compilation of such factual and statistical information is an expensive and time-consuming process.

(b) Since 23-9-1977, 25 per cent of all types of agencies of the public sector oil companies were reserved for persons belonging to the Scheduled Castes | Scheduled Tribes, 2 per cent for physically handicapped and remaining 73 per cent were to be award-i ed on commercial considerations. Prior to it, the reservation was applicable to o"nly Indian Oil Corporation w.e.f. 1-1-1974 for all their agencies except 'B* site retail outlets. Since inception of reservation policy, 94 retail outlet pumps and 34 cooking gas agencies have been awarded to Schedule* Castes and 12 & 8 respectively to Scheduled Tribes. Besides, 94 retail outlet dealerships and 173 cooking distributorships were awarded to ex-